

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 276 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017**

NAME OF THE COMPANY: M/s Effects Management Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

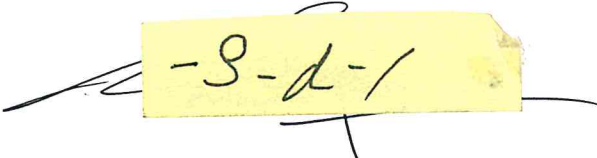
Present: Ms. Lakshmi Gurung, Standing Counsel, IT Dept. with Ms. Easha
Kadian

ORDER

More time is prayed on behalf of the ROC and Income Tax Department
to file the report.

Let the same be filed before the next date.

To come up on 10th January, 2018. ✓


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**